Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: POMEGRANATE COATERS PRIVATE LIMITED Date of Commencement of Liquidation: 30-06-2025; List of Stakeholders as on Date: 18-12-2025; Name of IP: Mr. Vivek Bansal; Process Number: 1; Last 5 digitof registration number: 12249

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	2	342826	2	342826				NA
3	Secured financial creditors	1	191897242	1	191897242				Annexure 3
4	Unsecured financial creditors			1	13640666				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)			1	95000				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	192240068	5	205975734	0	0	0	